

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, COURT III

Item No.129
IB-855(ND)/2020

IN THE MATTER OF:

GUTHY-RENKER MARKETING PRIVATE LIMITED

....APPLICANT

SECTION

U/s 59

Order delivered on 25.03.2021

CORAM:

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 04.05.2021.


(Madhu Narula)
Court Officer